

GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS
RAJYA SABHA
QUESTION NO 30.11.2009
ANSWERED ON
GRANTS TO NON MUSLIM MINORITY ORGANISATIONS. .

1147

Shri Sabir Ali

Will the Minister of COALCOALMINORITY AFFAIRS be pleased to state :-

- (a) the details of grants sanctioned by Maulana Azad Education Foundation to NGOs, which are not Muslim minority institutions/organisations, during the last four years and this year, so far;
- (b) the types of organisation to which grants are sanctioned under the law/scheme; (
- (c) Whether grants to non-Muslim institutions are permissible;
- (d) If so, the provisions thereof; and
- (e) the percentage of total grants sanctioned to such organizations?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE), MINISTRY OF MINORITY AFFAIRS

(SALMAN KHURSHID)

(a) to (d): Maulana Azad Education Foundation sanctions grants-in-aid to Non Government Organisations (NGOs) managing institutions where, inter alia, number of beneficiaries from educationally backward minorities is more than 50% subject to other eligibility criteria, which are available on the Foundation's website www.maef.nic.in. The grants-in-aid are sanctioned on fulfillment of the prescribed conditions and the laid down eligibility criteria and not on the basis of religious affiliation of the institution and / or of the persons managing it. The list of NGOs which have been sanctioned grants-in-aid by the Foundation is available on its website www.maef.nic.in.

(e): Does not arise.